

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 104 of 2014 & IA No. 198 of 2014

And

Appeal No. 99 of 2014 & IA-191 of 2014

Dated : 22nd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of :

**IA No. 104 of 2014 &
IA No. 198 of 2014**

Ajmer Vidyut Vitran Nigam Ltd. & Ors.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) : Mr. Saurabh Mishra for R-1
Mr. Rahul Dhawan,
Mr. Karan Jain for R-9 & R-10
Mr. J.J.Bhatt
Mr. Vishrov Kukherjee for R-2**

**Appeal No. 99 of 2014
& IA-191 of 2014**

Haryana Power Purchase Center

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poowa Saigal
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Mr. Vishrov Mukherjee, Adv for R-2**

Contd...

ORDER

As agreed by both the parties, post the matter for further hearing on
26.05.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

hcj/kt